

longer period as the President may direct.

All requests for such permission are examined with reference to well defined criteria and decision taken after careful consideration of all relevant aspects.

**बेरी आयोग का प्रतिवेदन \***

• 6748. श्री मोठा लाल मीना : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सब है कि बेरी आयोग ने जिसने मार्च, 1967 में जयपुर में गोली-कांड पर रिपोर्ट दी है, अपने प्रतिवेदन में पुलिस कार्यवाही को जिसमें पुलिस द्वारा गोली चलाया जाना शामिल है अनावश्यक बताया है और सम्बन्धित अधिकारियों को दोषी पाया है ;

(ख) क्या यह भी सच है कि राज्य सरकार द्वारा दोषी अधिकारियों के विरुद्ध अब तक कोई कार्यवाही नहीं की गई है ; और

(ग) यदि हां, तो इस मामले में सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री बिद्याचरण शुक्ल) : (क) आयोग ने जोहरी बाजार और सिरेहदियोदी बाजार में गोली चलाने को बिल्कुल अन्यायपूर्ण और कोतवाली पर गोली चलाने को विनियमित व नियन्त्रित और बिल्कुल न्यायपूर्ण ठहराया है ।

(ख) और (ग). राज्य सरकार प्रतिवेदन का परीक्षण कर रही है ।

**Thefts in Chitra Gupta Road and Aram Bagh, New Delhi**

6749. SHRI P. ANTONY REDDY :  
SHRI G. S. REDDI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there have been a number of thefts and burglaries from the houses at Chitra Gupta Road and Aram Bagh area in New Delhi recently ;

(b) whether it is also a fact that a Police Station is located very near these areas ; and

(c) the action taken to prevent such incidents ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) Only one case of theft was reported to the Police from these areas during the period 1.1.1969 to 31.3.1969. There was no case of burglary during the same period.

(b) Yes, Sir.

(c) Patrolling is being done intensively in the area consisting of Chitra Gupta Road and Aram Bagh.

**Issue of Warrant of Tickets to Employees**

6750. SHRI P. ANTONY REDDI :  
SHRI G. S. REDDI :

Will the Minister of HMOE AFFAIRS be pleased to state :

(a) whether it is a fact that Government had announced in 1956 that a warrant of ticket would be issued to the Central Government employees under the Home Leave Travel concession ; and

(b) if so, the reasons why the warrants of tickets have not yet been issued ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) Yes Sir. It was stated in the original orders introducing the scheme of Leave Travel Concession to Central Government employees that it was proposed to make arrangements with the Ministry of Railways for the issue of special warrants or special tickets orders

to enable the Government servants and their families to whom these concessions are admissible to purchase railway tickets for the journeys at concessional rates.

(b) This was considered and it was decided not to pursue the proposal having regard to the fact that the issue of special ticket warrants will involve considerable additional amount of work on the part of the Railways involving considerable calculations and employment of extra staff (especially since the Government servants availing of the concession are allowed to perform the journey to home town and back by any mode of travel and by any route.)

#### **Installation of Radars during Forth Plan**

6752. SHRI RAMACHANDRA VEE-RAPPA :

SHRI K. P. SINGH DEO :

SHRI HUKAM CHAND KACHWAI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that eight powerful radars are likely to be installed in the country during the Fourth Plan period ;

(b) if so, what would be the estimated cost and capacity of each radar ; and

(c) by what time a final decision is likely to be taken in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) A scheme for installation of eight powerful storm-warning radars along the east and west coasts of India has been included in the draft Fourth Plan of the India Meteorological Department.

(b) The estimated cost of each radar is Rs. 17.46 lakhs. These radars are capable of detecting and tracking cyclones within a radius of 400 kilometers.

(c) One radar is likely to be installed at Visakhapatnam during 1969-70. A decision on the installation of the remaining seven radars will be taken after the Fourth Five Year Plan allocation has been finalised.

#### **Construction of Bridges in Tripura**

6753. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that before Tripura's road system can become a comprehensive, inter-linked and operable net-work, at least ten major bridges are required to be built ;

(b) if so, the steps so far taken in that direction, the details of the programme, if any, for the construction of these bridges, indicating the location thereof, and by what time these bridges will be completed ; and

(c) the provision being made under 1969-70 plan and the Fourth Five Year Plan for the purpose ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (c). The information is being obtained from the Tripura Administration and will be laid on the Table of the Sabha as soon as it is received.

#### **Cases Pending in Judicial Commissioner's Court of Manipur and Tripura**

6754. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that since 1962 at least a thousand cases relating to Tripura have all along been pending with the court of the Judicial Commissioner of Manipur and Tripura ;

(b) if so, whether Government have considered or are considering the question of setting up a separate court of Judicial